

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.977 of 2019

IN THE MATTER OF:

Wipro Ltd.

...Appellant

Versus

Navayuga Infotech Pvt. Ltd.

...Respondent

**For Appellant: Shri Gaurav Bahl and Ms. Aakanksha Kaul,
Advocates**

For Respondent: Shri Rudrajit Ghosh, Advocate

ORDER

21.01.2020 Seen Order dated 10th December, 2019. Counsel for Appellant is again seeking time. Last chance is given. Rejoinder may be filed by 28th January, 2020. In view of earlier direction, Appellant is permitted to file corrected Agreement dated 31st March, 2014 which was not filed along with the Appeal.

List the Appeal on 12th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md